

Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs.
(Judicial Administration Section) Civil Secretariat,
Jammu/Srinagar.

Subject:- Allocation of Litigation work of the Jammu and Kashmir Sports Council, before Jammu and Srinagar Wing of the Hon'ble High Court of Jammu and Kashmir and Ladakh.

Government Order No. 5667-JK(LD) OF 2021.
Dated. 08- 12- 2021.

In partial modification of Government Order No 393-JK(LD) of 2021 dated 25-01-2021 and Government Order No 394-JK(LD) of 2021 dated 25-01-2021, it is hereby ordered that the Litigation work of the Jammu and Kashmir Sports Council, before Jammu Wing and Srinagar Wing of the Hon'ble High Court of Jammu and Kashmir and Ladakh shall be dealt with Mr. K.D.S. Kotwal, Deputy Advocate General and Mr. Sajad Ashraf, Government Advocate, respectively in addition to their own assignments.

The aforesaid allocation is subject to the satisfactory performance of the Law Officers which shall be reviewed periodically.

By order of the Government of Jammu and Kashmir.

Sd/-

(Achal Sethi)

Secretary to Government

No: LD(A)2016/12-Part-I.

Dated. 08-12-2021.

Copy to the:-

1. Learned Advocate General, J&K, Jammu. This is with reference to his letter No. AG/Adm-130/2021/1085 dated 24-11-2021.
2. Principal Secretary to Hon'ble Lt. Governor, J&K, Srinagar.
3. Joint Secretary (J&K), Ministry of Home Affairs, Government of India, New Delhi.
4. Commissioner Secretary to Government, General Administration Department..
5. Registrar General, High Court of J&K and Ladakh, Jammu.
6. Director Information, J&K, Srinagar.
7. Director Archives, Archaeology and Museums, J&K, Srinagar.
8. Secretary, J&K Sports Council, Srinagar/Jammu. This is with reference to her letter No.SC/629-II/7699-7704 dated 20.10.2021.
9. Concerned Law Officers.
10. Director Litigation Jammu/Srinagar.
11. Private Secretary to the Secretary to Government Department of Law, Justice and Parliamentary Affairs for information of the Secretary.
12. Incharge Website, Department of Law, Justice and Parliamentary Affairs
13. Government Order File.
14. Concerned File.

(Reyaz Ali Bhat)

Assistant Legal Remembrancer

Reyaz Ali Bhat
08-12-2021.